

BUSINESS ADVISORY COMMITTEE

(Ninth Lok Sabha)

SIXTH REPORT

(Presented on 17-4-1990)

The Business Advisory Committee held a sitting on Tuesday, the 17th April, 1990.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (i) Discussion under Rule 193 on the statement made by Minister of Railways in the House on 17.4.1990 regarding the accident due to fire in No. 383 UP Mokama-Danapur Passenger Train on 16.4.1990 on the Danapur division of Eastern Railway. | 18.4.1990
(To be taken up at 5 P.M.) |
| (ii) Discussion under Rule 193 regarding price rise. | (To be taken up during the week commencing 23.4.1990. Date to be decided later). |
| (iii) Amendments made by Rajya Sabha to the Code of Criminal Procedure (Amendment) Bill, 1990, as passed by Lok Sabha on 21.3.1990. | 1/2 hour
(To be taken up on 19.4.1990) |

NEW DELHI;
April 17, 1990

Chaitra 27, 1912 (Saka)

RABI RAY
Chairman,
Business Advisory Committee.